NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

NATIO	NAL COMPANY LAW TRIE	BUNAL, HELD ON 15/06/2017 AT 10.30	AIVI
	PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, MEME	BER-JUDICIAL
APPLICATION NUMBER		: TP (HC)/8 & 9 /CAA/2017	
NAME OF THE TRANSFEROR.		: BRIGHT SHARES AND STOCKS PVT LTD	
NAME OF THE TRANSFERRE		: SOUTH INDIA STOCK BROKING SERVICES PVT LTD	
UNDER SECTION		: 230	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	. *
SRINIVASAN. M.D		Countly Objector (NSDL)	South D
P52	A KIPUIT	c and for	2 Sharan

PRAKANEY GOKLANEY (PET I TIUNED)

Counsel for Petitoner

ORDER

Shri R Subramanian, counsel for petitioner present. Shri M D Srinivasan, counsel for objector (NSDL) present and he submitted that he received a counter to the objections filed by the petitioner only today and sought time for reply. Representative of Office of Official Liquidator present and stated that they have not received the required documents from the petitioner. Counsel for petitioner is directed to provide necessary documents to the Official Liquidator for the purpose of scrutiny. The other side is also directed to cooperate in this matter. Time extended at request. In continuation to the order dated 24.3.2017, the time period is further extended till the next date of hearing. Put up on 20.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)
Member (Judicial)

1 .